

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2915  
TO BE ANSWERED ON 03.08.2016**

**MP QUOTA IN TRAINS**

**2915. SHRI NANDI YELLAIAH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of seats on an average per day reserved under emergency quota for Members of Parliament for every express train starting from Secunderabad and reaching their destination station and on an average per day how many emergency quota letters as issued by Members of Parliament are dishonoured for every express train starting from Secunderabad and reaching their destination station;**
- (b) whether emergency quota strength of Parliamentarians in the past could be doubled in respect of all express trains starting from Secunderabad in view of a large number of Parliamentarians residing at Hyderabad are issuing a large number of emergency letters per day;**
- (c) if not, the reasons and circumstances thereof; and**
- (d) the number and details of express trains starting from Secunderabad daily and reaching their destination stations?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

- (a) With a view to meet urgent travel requirement of High Official Requisition (HOR) holders, which includes Central Government Ministers, Judges of Hon'ble Supreme Court/High Courts of various States, Members of Parliament and other emergent demands, who are on the waiting list, a limited number of berths/seats are**

**earmarked under Emergency Quota (EQ). On an average approximately 800 berths/seats are earmarked in the trains originating from Secunderabad.**

**After meeting the demand for self travel of HOR holders, Members of Parliament and other VIPs, the remaining Emergency Quota is used to meet the other demands received from VIPs and other sources. While deciding the persons for whom the Emergency Quota is to be utilised, the competent authority controlling the quota would take into account all relevant factors like the status of the passenger travelling, nature of emergency like travelling on Government Duty, bereavement in the family, sickness, Job interview etc. Separate statistics of requests received from Hon'ble Members of Parliament for release of berths out of Emergency Quota and the number of requests on which accommodation is released are not maintained. However, an analysis of requests received in Secunderabad for release of berths out of Emergency Quota in the trains originating from there during the period from 23/07/2016 to 27/07/2016 has revealed that on an average approximately 30 applications were received which were honoured to the extent of 98%.**

**(b) & (c) An analysis of existing Emergency Quota earmarked at Secunderabad during the period from 01/01/2016 to 31/05/2016 has revealed that the same has been utilised to the extent of 60 % and hence is considered adequate to cater to present level of demand.**

**(d) A total of 43 trains originate from Secunderabad out of which 20 are daily trains.**

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